

**आयकर अपीलीय अधिकरण, हैदराबाद पीठ**  
**IN THE INCOME TAX APPELLATE TRIBUNAL**  
**Hyderabad 'A' Bench, Hyderabad**

**Before Shri Manjunatha, G. Accountant Member and**  
**Shri Prakash Chand Yadav, Judicial Member**

आ.अपी.सं / **ITA Nos.538 to 544/Hyd/2022**  
(निर्धारण वर्ष / Assessment Years: 2012-13 to 2018-19)

Tarakarama Educational Society, Hyderabad PAN:AAAAT6566H (Appellant)	Vs.	Dy. C. I. T. Central Circle 2(4) Hyderabad (Respondent)
निर्धारिती द्वारा / Assessee by: Shri P Murali Mohan Rao, CA		
राजस्व द्वारा / Revenue by: Shri B. Balakrishna, DR		
सुनवाई की तारीख / Date of hearing: 18/09/2024		
घोषणा की तारीख / Pronouncement: 18/09/2024		

**आदेश/ORDER**

**Per Manjunatha, G. A.M**

This batch of seven appeals filed by the assessee is directed against the separate, but common orders, all dated 18/8/2022 of the learned CIT (A)-12, Hyderabad, and pertains to A.Ys. 2012-13 to 2018-19 respectively. Since common issues are involved in these appeals, for the sake of convenience, these were heard together and are being disposed off by this common order.

2. At the outset, the learned Counsel for the assessee has filed a letter signed by the appellant withdrawing the above appeals for the reasons stated in the said letter and argued that

the appeals filed by the assessee should be dismissed as withdrawn. The contents of the letter filed by the learned Counsel for the assessee reads as under:

*“The ITA No.538 to 544/H/2022 in respect of Tarakarama Educational Society for the Assessment Year 2012-13 to 2018-19 has been posted for hearing on 17/09/2024 before the Hon'ble ITAT Bench “A”, Hyderabad.*

*With respect to above cited matter, we are requesting to allow us to withdraw the appeal. Kindly acknowledge the receipt of the same”.*

3. The learned DR, present for the Revenue has no objection for withdrawal of the appeals by the appellant. Therefore, the appeals filed by the appellant for all the A.Ys 2012-13 to 2018-19 are hereby dismissed as withdrawn in terms of the letter filed by the assessee dated.

4. In the result, all the seven appeals filed by the assessee are dismissed as withdrawn.

Order pronounced in the Open Court on 18<sup>th</sup> September, 2024.

Sd/-

Sd/-

<b>(PRAKASH CHAND YADAV)</b> <b>JUDICIAL MEMBER</b>	<b>(MANJUNATHA, G.)</b> <b>ACCOUNTANT MEMBER</b>
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Hyderabad, dated 18<sup>th</sup> September, 2024

***Vinodan/sps***

Copy to:

S.No	Addresses
1	M/s. Tarakarama Educational Society C/o P Murali & Co. CAs, 6-3-655/2/3 Somajiguda, Hyderabad 500082
2	Dy.CIT Central Circle 2(4) Hyderabad
3	Pr. CIT – Central, Hyderabad
4	DR, ITAT Hyderabad Benches
5	Guard File

*By Order*